



Government of India

विधिकार्य निदेशालय DIRECTORATE OF LEGAL AFFAIRS,
केन्द्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड CENTRAL BOARD OF INDIRECT TAXES & CUSTOMS,
वी.के.कृष्ण मेनन भवन, 9, भगवान दास रोड, नई दिल्ली V.K. KRISHNA MENON BHAWAN,
9, BHAGWAN DAS ROAD, NEW DELHI-110001
टेली फैक्स न/ TELEFAX NO : 011-23381825
Email: - dlasmc@yahoo.co.in, dla-rev@nic.in

F.NO.1080/10/DLA/MR/SC/2021/1207

Dated: .07.2021

To

- सभी प्रधान मुख्य आयुक्त / मुख्य आयुक्त सीजीएसटी एवं सीमा शुल्क,
सभी प्रधान महानिदेशक / महानिदेशक, आसूचना निदेशालय एवं जीएसटी इंटेलिजेंस.
- संयुक्त सचिव (समीक्षा और न्यायिक), सी.बी.ई.सी., हुडको विशाला बिल्डिंग,
भीकाजी कामा प्लेस, नई दिल्ली -110066

Subject: Monthly Report of cases heard/decided in the Hon'ble Supreme Court in the Month of June, 2021.

महोदय /महोदया,

Please find enclosed two lists of cases decided/ heard by the Hon'ble Supreme Court during the month of **June, 2021**. List I-A contains cases decided during the month and list II-A contains cases heard during the month but pending for decision.

- Total 42 cases were heard during June, 2021, out of which 09 cases were decided and 33 cases remained pending as on 30.06.2021. The outcome of 09 decided cases in June, 2021 is as under:

(Party cases – 03 and Department cases – 06 cases, Total 09 Cases)

Party							Departmental						
Allowed	Allowed with Directions	Disposed off	Dismissed				Allowed	Allowed with Directions	Disposed off	Dismissed			
			On Delay	On Merit	On Technicality	Without Any Remark				On Delay	On Merit	On Technicality	Without Any Remark
(A)	(B)	(C)	(D)	(E)	(F)	(G)	(H)	(I)	(J)	(K)	(L)	(M)	(N)
00	01	00	01	01	00	00	01	00	00	03	03	00	00

Contd..2/

3. The list I-A containing the details of the 09 decided cases is enclosed. Complete order in these cases may be obtained from the Supreme Court [Website- www.sci.gov.in](http://www.sci.gov.in).

4. The success rate for Department (combined for the Department's & Party's appeals) during the month is 14.29%.

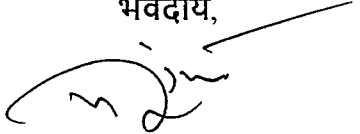
5. During the month following 03 cases were dismissed on the ground of delay in filing the SLP/ CA :

Sl. No.	Diary No.	Case Title	Dismissed on	COMMISSIONERATE / DIRECTORATE
1	12841/2020	COMMISSIONER OF CENTRAL EXCISE PUNE III VS JABIL CIRCUIT INDIA PVT. LTD.	29.06.2021	CGST, PUNE
2	1434/2021	UNION OF INDIA AND ORS. VS M/S VISHNU AROMA POUCHING PVT. LTD. AND ANR	29.06.2021	AHMEDABAD NORTH
3	8212/2021	COMMISSIONER OF CUSTOMS CENTRAL EXCISE AND SERVICE TAX SILIGURI	29.06.2021	SILIGURI

The concerned Commissionerate / Directorate are requested to take appropriate necessary action as deemed appropriate in the matter.

6. Orders of the Supreme Court in the decided matters are available on Supreme Court website www.sci.gov.in. However, certified copy of the cases shall be forwarded to the Commissionerate concerned on receipt from the Advocate on Record.

संलग्नक: यथोपरि

भवदीय,

(महेन्द्र रंगा)
प्रधान आयुक्त